PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 16a Sept, 2026

No. 1186 A: On being relieved of his present assignment, the services of Sri Shashank Kumar, J.M. 1st Class-cum-Additional Civil Judge (Junior Division), Madhepura is placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Law Officer, Education Department (Headquarters), Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- (Rupesh Deo)
Registrar General

Memo No..... / Dated, Patna the .....Sept, 2026
(P.F.-XIX-28-2021)

Copy forwarded to the Principal District & Sessions Judge, Madhepura for information and communication to Sri Shashank Kumar with a direction to make over charge of his present office at Madhepura, immediately on receipt of the notification of the General Administration Department, Govt. of Bihar, Patna, placing his services at the disposal of Education Department, as also the notification of the Education Department of the State Government, appointing him as Law Officer, Education Department (Headquarters), Bihar, Patna, and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- (Rupesh Deo)
Registrar General

Memo No. 85187 - 85202 **/ Dated, Patna the** 16a **.....Sept, 2026**

Copy forwarded to The Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 16904 dated 15.09.2026 / Secretary-cum-Legal Remembrancer, Law Department, Government of Bihar, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / The In-charge Officer, Finance (P.C.F.C) Department, Bihar, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General